

You kindly decide whether it is important or not. At the Nashik Security Printing Press there is a group of people who have been stealing the letterheads and documents in the name of the President of India and they are utilising them for getting import licences. Actually, the matter has been raised on the floor of the Maharashtra Assembly and the Speaker there has said it is serious. Actually it comes within the purview of the Centre. I would like to know whether. . .

MR. SPEAKER : I have not called you. You do not listen to me.

PROF. MADHU DANDAVATE : I am listening to you.

MR. SPEAKER : This is not a matter for an adjournment motion. You can mention it under rule 377 today after the business for the next week is announced. I will ask the Minister to make a statement on it.

12.02 hrs.

PAPERS LAID ON THE TABLE

STATEMENT RE : WORKING OF NATIONALISED BANKS

THE MINISTER OF FINANCE (SHRI G. SUBRAMANIAM) : I beg to lay on the Table A Statement (Hindi and English versions) in reply to the debate on the report of Banking Commission and on the working of the nationalised banks held on the 14th August, 1974. [Placed in Library. See No. LT-9451/75.]

NORTH-EASTERN AREAS (REMOVAL OF DIFFICULTIES) ORDER

ऊर्जा मंत्रालय में उपमंत्री (प्रो० सिद्धेश्वर प्रसाद) : अध्यक्ष महोदय, मैं श्री कृष्ण चन्द्र पंत की ओर से निम्न पत्र सभा-पटल पर प्रस्तुत करता हूँ—

पूर्वोत्तर क्षेत्र (युनगंडन) अधिनियम, 1971 की धारा 87 की उपधारा (2) के अन्तर्गत पूर्वोत्तर क्षेत्र (कठिनाइयाँ निवारण) आदेश संख्या 3 (हिन्दी तथा अंग्रेजी संस्करण) की एक प्रति जो दिनांक 20 मार्च, 1975 के भारत के राजपत्र में अधिलेखना संख्या सा० जा० 148 (ड) में प्रकाशित हुआ था। [Placed in Library. See No. LT-9452/75.]

13-7 L.S.S. (ND)/75

DETAILED DEMANDS OF GRANTS OF SOME CENTRAL MINISTRIES FOR 1975-76

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI PRANAB KUMAR MUKHERJEE) : I beg to lay on the Table a copy each of the Detailed Demands for Grants (Hindi and English versions) of the following Ministries for 1975-76 :—

- (i) Ministry of Health and Family Planning.
 - (ii) Ministry of Home Affairs.
 - (iii) Ministry of Shipping and Transport.
 - (iv) Ministry of Works and Housing.
- [Placed in Library. See No. LT-9453/75.]

REVIEW AND ANNUAL REPORT OF SHIPPING CORPORATION OF INDIA LTD., BOMBAY FOR 1973-74 AND GUJARAT NOTIFICATIONS RE. MOTOR VEHICLES (AMENDMENT) RULES

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING AND TRANSPORT (SHRI H. M. TRIVEDI) : I beg to lay on the Table

1. A copy each of the following papers (Hindi and English versions) under section (1) of section 619 A of the Companies Act, 1956 :—

- (i) Review by the Government on the working of the Shipping Corporation of India Limited, Bombay, for the year 1973-74.
- (ii) Annual Report of the Shipping Corporation of India Limited, Bombay, for the year 1973-74, along with the Audited Accounts, and the comments of the Comptroller and Auditor General thereon.

[Placed in Library. See No. LT-9454/75]

2. A copy each of the following Gujarat Notifications (Hindi and English versions) under sub-section (3) of section 133 of the Motor Vehicles Act, 1939 read with clause (c) (iii) of the Proclamation dated the 9th February, 1974 issued by the President in relation to the State of Gujarat :—

- (i) The Bombay Motor Vehicles (Gujarat) Third Amendment Rules, 1964, published in Notification No. G/G/74/196/MVA-2364-226-E in Gujarat Government Gazette dated the 7th September, 1974.

(ii) The Bombay Motor Vehicles (Gujarat Amendment) Rules, 1975, published in Notification No. G/G/75/24/MVR-1075/99-E in Gujarat Government Gazette, dated the 17th January, 1975.

3. A Statement (Hindi and English versions) showing reasons for delay in laying the above Notifications.

[Placed in Library. See No. LT-9455/75.]

ANNUAL REPORT OF THE MARINE PRODUCTS EXPORT DEVELOPMENT AUTHORITY, COCHIN FOR THE YEAR ENDING 30TH JUNE, 1973 AND TEXTILES COMMITTEE (CESS) RULES, 1975

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI VISHWANATH PRATAP SINGH) : I beg to lay on the Table :

1. A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority Cochin, for the year ending 30th June 1973, under sub-section (3) of section 22 of the Marine Products Export Development Authority Act, 1972 [Placed in Library. See No. LT-9456/75.]

2. A copy of the Textiles Committee (Cess) Rules, 1975 (Hindi and English versions) published in Notification No. G. S. R. 172 (E) in Gazette of India dated the 31st March 1975 under sub-section (3) of section 22 of the Textiles Committee Act, 1963. [Placed in Library. See No. LT-9457/75].

IRON ORE MINES LABOUR WELFARE CESS (FIRST AMENDMENT) RULES, 1975, NOTIFICATIONS UNDER EMPLOYEES' P. F. AND FAMILY PENSION ACT, AND ANNUAL REPORT OF CENTRAL BOARD FOR WORKERS EDUCATION FOR, 1973-74

THE DEPUTY MINISTER IN THE MINISTRY OF LABOUR (SHRI BALGOVIND VARMA) : I beg to lay on the Table :

1. A copy of the Iron Ore Mines Labour Welfare Cess (First Amendment) Rules, 1975 (Hindi and English versions) published in Notification No. G.S.R. 407 in Gazette of India dated the 22nd March, 1975 under sub-section (4) of section 8 of the Iron Ore Mines Labour Welfare Cess Act, 1964. [Placed in Library. See No. LT-9458/75.]

2. A copy each of the following Notifications (Hindi and English versions) under Sub-section (2) of section 7 of the Employees' Provident Funds and Family Pension Fund Act, 1952 :-

(i) G.S.R. 448 published in Gazette of India dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 1400 published in Gazette of India dated the 28th December, 1974.

(ii) G.S.R. 449 published in Gazette of India dated the 5th April, 1975 containing corrigendum to Notification No. G.S.R. 1401 published in Gazette of India dated the 28th December, 1974. [Placed in Library. See No. LT-9459/75.]

3. A Copy of the Annual Report (Hindi and English versions) of the Central Board for Workers Education, for the year 1973-74. [Placed in Library. See No. LT-9460/75.]

12.03 hrs.

PUBLIC ACCOUNTS COMMITTEE

HUNDRED AND FORTY-FIFTH REPORT

SHRI JYOTIRMOY BOSU (Diamond Harbour) : I beg to present the Hundred and forty-fifth Report of the Public Accounts Committee on the Report of the Comptroller and Auditor General of India for the year 1972-73, Union Government (Posts and Telegraphs).

ESTIMATES COMMITTEE

SEVENTY-SECOND REPORT AND MINUTES

SHRI DHAMANKAR (Bhiwandi) : I present the following Report and Minutes of Estimates Committee :-

- (i) Seventy-second Report on the Ministry of Agriculture (Department of Agriculture) regarding action taken by Government on the recommendations contained in their Sixty-fifth Report on Forestry.
- (ii) Minutes of the sittings relating to the Sixty-sixth Report of Planning Commission-Development of Backward Areas.